



2026:AHC:51515

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6998 of 2026

Muneer Ali

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vinod Kumar
Counsel for Respondent(s)	:	C.S.C., Hari Narayan Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to file fresh writ petition.
2. Prayer made is allowed.
3. The writ petition is dismissed with liberty as prayed.
4. Office is directed to return certified copy of the order, which is under challenge in the present writ petition, after keeping photo-copy of the same on record.

(Prakash Padia,J.)

March 13, 2026
Pramod Tripathi